

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 321 OF 2019 &
IA NOS. 829, 1568 & 1721 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd.

....Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Ajatshatru S. Mina
Mr. Anish Sharma

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

Issue notice on impleadment application to the proposed Respondent (SLDC). Dasti, in addition, is permitted.

List the matter on **20.09.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson